

As a result of cuts in budgetary provision, it was estimated that savings of Rs. 2.59 lakhs in 1959-60 and Rs. 11.61 lakhs in 1960-61 would materialise. The actual savings effected would however be known after the accounts of these years have been finalised. It is not possible to assess the savings likely to accrue from other general measures referred to.

#### Base Lubricating Oils

\*611. **Shrimati Ila Palchoudhuri:** Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) whether it is a fact that the Government of India have made a proposal to the foreign oil companies operating in India to obtain part of their supplies of Base Lubricating Oils from Yugoslavia;

(b) if so, the details of the proposal; and

(c) the reaction of the oil companies thereto?

**The Minister of Steel, Mines and Fuel (Sardar Swaran Singh):** (a) to (c). The Yugoslav Trade Organisation made an offer to supply on rupee payment Base Oils used for blending into lubricants. The offer was communicated to the Burmah-Shell, Standard-Vacuum and Caltex Oil companies who have Blending Plants. Standard-Vacuum has already obtained one shipment; the other two companies have also concluded contracts for obtaining shipments.

#### Violation of Labour Laws in Rourkela Steel Plant

\*612. { **Shri Chintamani Panigrahi:**  
**Shri Sanganna:**  
**Shri Supakar:**  
**Shri S. M. Banerjee:**  
**Shri Indrajit Gupta:**  
**Shrimati Parvathi Krishnan**

Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) whether the attention of the Ministry has been drawn to a report

made by the Orissa Government appearing in the 'Statesman' dated 3rd August, 1960 in which it has been stated that labour laws in the Rourkela Steel factory have so far been treated with scant respect by the authorities;

(b) if so, whether the Government of India have made any enquiry into this matter;

(c) if so, what steps are being taken to see that the labour laws are implemented by the management in the Rourkela Steel factory;

(d) whether the Ministry has received any such report from the State Government by now; and

(e) if so, whether the Ministry has sent any reply to the State Government?

**The Minister of Steel, Mines and Fuel (Sardar Swaran Singh):** (a) and (b). Yes, Sir.

(c) Steps are being taken by the Rourkela Steel Project authorities to ensure that the provisions of the Factories Act and the rules framed thereunder are complied with.

(d) No, Sir.

(e) Does not arise.

#### International Development Association

\*613. { **Shri Ram Krishan Gupta:**  
**Shri Ajit Singh Sarbadi:**  
**Shri Kalika Singh:**

Will the Minister of Finance be pleased to state:

(a) whether the Government of India have decided to join the International Development Association;

(b) if so, the names of other countries also which have become Members of the Association; and

(c) what subscription for membership has been fixed for India?

**The Deputy Minister of Finance (Shri B. R. Bhagat):** (a) Yes, Sir.